

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/229(CHE)/2021 IN IA/1155/IB/2020  
IN  
PETITION NUMBER : CP/1307/IB/2018  
NAME OF THE PETITIONER : V. Venkata Sivakumar (Liquidator)  
M/s. The Jeypore Sugar Company Ltd  
NAME OF THE RESPONDENTS : Agastheewara Rao & 10 Others  
UNDER SECTION : Sec 60(5) of IBC, 2016

**ORDER**

Ld. Liquidator/Applicant Mr. V. Venkata Sivakumar is present.

Ld. Counsel Mr. Keerthikiran Murali for R1 to R6 is present.

List the matter on **10.08.2021** for hearing.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

sr

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)